

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): सर ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Did you present it here on the Table?
...(Interruptions)...

SHRI SANJIV KUMAR: Yes, I have deposited it as per your order.
...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will examine it. ...(Interruptions)... I will examine it and come back to you. ...(Interruptions)... I will examine it and come back to you. ...(Interruptions)...

SHRI SATYAVRAT CHATURVEDI: We support him. ...(Interruptions)... It is important. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): It is a serious issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will examine it. ...(Interruptions)... मैं एग्जामिन करूँगा। If I have given a direction, I will examine it and come back to you. I have no problem.

MATTERS RAISED WITH PERMISSION

Need to discuss political funding and electoral reforms

MS. DOLA SEN (West Bengal): Thank you, hon. Deputy Chairman, for this opportunity to raise an issue today, which has been part of my party's DNA, its very existence, since it was established on 1st January, 1998. In the last 18 years, the first section of every manifesto, which the Trinamool Congress has introduced for every election, has been dedicated to electoral reforms.

We believe that the solution to electoral reforms is State funding. State funding of elections has been done in various countries. Whatever model can be used, we need to sit down, get a consensus among all political parties and take steps towards this in a time bound manner.

This Government, I am sorry to say, is only doing decorative gimmicks. It has capped donations to political parties from ₹ 20,000 to ₹ 2,000. This is not a solution. The Finance Minister has proposed for introduction of electoral bonds. How is this a solution? Electoral bonds cannot be the solution. Corporate 'A' or individual 'A' will buy certain bonds and that shall be passed on to the political parties. Moreover, there is no upper limit for any political party to receive donations. If this system

continues, then the way the bigger fish eat up the smaller fish, the smaller parties shall be eaten up by the bigger parties.

The biggest problem here is that in this age, where privacy laws in India are so poor, there is scope for leaks. In October, 2016, twenty-one lakh debit and credit cards' information were leaked. How will the identity of donors, who fund elections and political parties, remain anonymous? This is not at all a solution.

My Party, Trinamool Congress, is now a national party. We really believe in finding long-term solutions for this. We need to do electoral State funding through the Election Commission of India; to come up with a transparent system; to bring about a consensus on this; and, hence do not rush through anything right now.

Regarding the style of the Government, again, I am sorry to say, everything they do is very short-term. I hope that on this issue, they will take a long-term view.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I associate myself with the matter raised by Ms. Dola Sen.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the matter raised by Ms. Dola Sen.

SHRI VIVEK GUPTA (West Bengal): Sir, I also associate myself with the matter raised by Ms. Dola Sen.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by Ms. Dola Sen.

Reported scam of ₹ 3,700 crores by a social trade company

श्री हरिवंश (बिहार): माननीय उपसभापति जी, मैं आपके माध्यम से इस सम्मानित सदन, सरकार और देश का ध्यान एक गंभीर मामले की ओर दिलाना चाहूंगा। बमुश्किल एक सप्ताह के अंदर एक और पॉजी स्कीम के तहत 37 अरब रुपए (अब तक जो सूचना मिली है, उसके अनुसार यह राशि 3,700 करोड़ रुपए की है, यह राशि अभी और बढ़ भी सकती है) आम लोगों के ठगे जाने और लूट का मामला सामने आया है। 6 लाख लोग इसके शिकार हुए हैं। इसमें 3 लोग पकड़े गए हैं। अब सूचना है कि भारत सरकार का Enforcement Directorate, Income Tax Department और उत्तर प्रदेश पुलिस की स्पेशल टास्क फोर्स इसकी जांच कर रहे हैं।

हमें आश्चर्य है कि यह प्रकरण, पुलिस या जांच एजेंसियों ने न ही पकड़ा और न उजागर किया। 'सोशल ट्रेड डॉट बिज़' नामक इस कंपनी ने जो 'Online Trading Portal' के माध्यम से लोगों को ठगा, इससे प्रभावित दो लोगों ने इसकी शिकायत, गौतम बुद्ध नगर जिला पुलिस से की, तब यह मामला सामने आया। इससे जुड़े कुछ अन्य तथ्य, जो पुलिस ने बताए हैं, उनके अनुसार इस कंपनी का रजिस्टर्ड पता, चांदनी चौक, दिल्ली में है, जब कि पुलिस का कहना है